

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF OCTOBER, 2017  
DISTRICT AND SESSIONS DIVISION MANDI, HP**

Court Name -->	D & S J	ADJ-1, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginde r nagar	ADJ-II, Circuit Court Sarkag hat	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundge r nagar	Court No. 2, Sundge r nagar	Court No. 1, Sarkag hat	Court No. 2, Sarkag hat	Karsog	Gohar	Joginde r nagar	Total
<b>I. CIVIL CASES</b>																				
1. LAC/ Hindu Adoption &Marriage/OP		78	94	14	1												1			
2. Motor Accidents Claims/Hindu adoption		89	112	32	116	55	68								1					
3. Guardian and Wards Act		1						8					3		4				1	
4. Hindu Marriage Act		54	57	36	41	47	59	35					16		19			6		
5. W.C. Act/Civil Revision								42		2			25	5	40			5	15	
6. Civil Appeals		53	43	39	79	14	37													
7 Civil Miscellaneous Appeals		5	2	2	7	3	1													
8.Counter Claim/Civil Revision/Caveat		1								4					4					
9. Review Applications/Petitions																				
10. Civil Suits		4	8	4	6	4	2	403		356			456	501	501	388	234	360		
11. Rent Cases/Appeal		2			1			14		3			7	1						
12. Arbitration Cases		2			1															
13. Succession Act/AIR		1	45			1		9					8	1	6			3		
14. Executions/ ob		218	148	25	30	1	1	162		40			77	24	65	39	59	43		
Appl/AIR/IA/CMA													134	260						
17. Miscellaneous		99	70	25	52	19	17	184		215					316	125	89	91		
<b>0</b>	<b>0</b>	<b>607</b>	<b>579</b>	<b>177</b>	<b>334</b>	<b>144</b>	<b>185</b>	<b>857</b>	<b>0</b>	<b>620</b>	<b>0</b>	<b>0</b>	<b>726</b>	<b>792</b>	<b>956</b>	<b>552</b>	<b>397</b>	<b>510</b>	<b>0</b>	<b>0</b>
<b>II. CRIMINAL CASES</b>																				
1. Sessions Trial/ Wages Act		35	51	8	47	21	36								19					
2. Corruption Cases/Calandra		58													102					
3. Criminal Appeals		77	69	71	206	10	11													
4. Criminal Revisions		35	56	20											4					
5. S.C. Attrocities Act/Police Act																	2	5		
6. N.D.P.S.Act		117	140	5	10			7		10			25	15	15	6	2			
7. Bail Applications		34	12	4	19														13	
8. Cr. Miscellaneous Petitions		58	11	20	39										13				14	
9. D.V.Act								18		16			27	27	43	26	21	230		
10. 138 of N.I.Act								845		458			526	337	217	61	295			
11. Special Act								3		11			53	56					180	
12. Police Challan								348		288			434	531	355	317	172	24		
13. Excise Cases								29		6			50	46	15	10	12	18		
14. Complaint Cases/Pvt.Comp.								17		12			19	23	41	25	15			
15. Food Cases								9		6									1	
16. Summary Cases								33		246			241	36	95	115			24	
17. Forest Cases										2			2				2	62		
18. Misc. Cases/127&128 Cr.P.C./UTR/CR								177		131			101	47	25	133	128	23		
19. Petitions u/s 125 Cr.P.C.								14		41			39	21	41	35	34			
20.Panchyat Appeals/EC Act															5	3			2	
21. Mine Act.														6	6	4	2			
22. Gambling Act.													1							
<b>TOTAL</b>	<b>0</b>	<b>414</b>	<b>339</b>	<b>128</b>	<b>321</b>	<b>31</b>	<b>47</b>	<b>1500</b>	<b>0</b>	<b>1227</b>	<b>0</b>	<b>0</b>	<b>1518</b>	<b>1145</b>	<b>996</b>	<b>735</b>	<b>685</b>	<b>596</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>	<b>0</b>	<b>1021</b>	<b>918</b>	<b>305</b>	<b>655</b>	<b>175</b>	<b>232</b>	<b>2357</b>	<b>0</b>	<b>1847</b>	<b>0</b>	<b>0</b>	<b>2244</b>	<b>1937</b>	<b>1952</b>	<b>1287</b>	<b>1082</b>	<b>1106</b>	<b>0</b>	<b>0</b>



